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C.Behera vs.UOI

HEARING SL.NO.5
O.A.No.260/00743/14
Date-08.01.2016

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Mr.D.P.Dhalasamant, learned counsel for the applicant and Mr.M.R.Mohanty, learned ACGSC for the respondents. Mr.Dhalasamant brought to my notice the submissions made by the respondents in their counter-reply in which it has been mentioned that one Saroj Kumar Tripathy has been transferred and posted as SPM,Gaisilet SO vide Superintendent of Post Offices, Sambalpur Memo dated 09.04.2015 and thus, the grievance of the applicant has already been redressed.

Considering the above, I am of the opinion that there remains nothing more to be adjudicated in this O.A., which is disposed of for having become infructuous.


R.C. Misra
MEMBER(A)